

**IN THE INCOME TAX APPELLATE TRIBUNAL,
DELHI BENCH: 'A', NEW DELHI**

**BEFORE SHRI SAKTIJIT DEY, JUDICIAL MEMBER AND
SHRI PRADIP KUMAR KEDIA, ACCOUNTANT MEMBER**

ITA Nos.5975 & 5976/Del/2018
Assessment Year: 2012-13 & 2015-16

Aktivortho P. Ltd., E-83, Paschimi Marg, Vasant Vihar, South West, Delhi-1100 57	Vs.	DCIT, Central Circle-12(2), New Delhi.
PAN :AACCI7586G		
(Appellant)		(Respondent)

Appellants by	N o n e
Respondent by	Shri Kanwaljit Singh, CIT (DR)

Date of hearing	24.03.2022
Date of pronouncement	24.03.2022

ORDER

PER BENCH:

Captioned appeals have been filed by assessee against two separate orders of learned Commissioner of Income-Tax (Appeals), New Delhi pertaining to assessment years 2012-13 and 2015-16.

2. When the appeals were called for hearing, none appeared on behalf of the assessee, however, assessee has filed a letter dated

23.03.2022, duly signed by the authorized signatory, seeking withdrawal of the appeals.

3. Learned Departmental Representative did not express any objection to the aforesaid request of the assessee.

4. In view of the aforesaid, we permit the assessee to withdraw the present appeals. Accordingly, appeals are dismissed as withdrawn.

5. In the result, both the appeals are dismissed.

Order pronounced in the open court on 24th March, 2022

**Sd/-
(PRADIP KUMAR KEDIA)
ACCOUNTANT MEMBER**

**Sd/-
(SAKTIJIT DEY)
JUDICIAL MEMBER**

Dated: 24th March, 2022.

Mohan Lal

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar, ITAT, New Delhi

Sl. No.	Particulars	Date
1.	Date of dictation (Order drafted through Dragon software):	
2.	Date on which the draft of order is placed before the Dictating Member:	24.03.2022
3.	Date on which the draft of order is placed before the other Member:	24.03.2022
4.	Date on which the approved draft of order comes to the Sr. PS/PS:	24.03.2022
5.	Date of which the fair order is placed before the Dictating Member for pronouncement:	
6.	Date on which the final order received after having been signed/pronounced by the Members:	
7.	Date on which the final order is uploaded on the website of ITAT:	
8.	Date on which the file goes to the Bench Clerk	24.03.2022
9.	Date on which files goes to the Head Clerk:	
10.	Date on which file goes to the Assistant Registrar for signature on the order:	
11.	Date of dispatch of order:	